IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(16) C.P.(IB)-3908(MB)/2018

CORAM: **SHRI M.K. SHRAWAT**
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **17.12.2019**

NAME OF THE PARTIES: Ganpati Industrial Pvt Ltd
V/s
Larsen & Toubro Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent the matter is adjourned to **30.01.2020.**

Sd/- **Sd/-**

CHANDRA BHAN SINGH **M.K. SHRAWAT**
Member (Technical) **Member (Judicial)**

17.12.2019
Jd